

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 16**  
**(IB)-652(PB)/2019**

**IN THE MATTER OF:**

M/s. Jones Lang Lasalle Building Operations Pvt. ... Applicant/Petitioner  
Ltd.

Vs

M/s. Celebration City Projects Pvt. Ltd. ... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016 CIRP**

**Order delivered on 02.07.2024**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Re-notified to 03.07.2024.

-sd-  
**(Kamal Sultanpuri)**  
**Joint Registrar**